

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4491
ANSWERED ON:08.08.2014
RESTRICTIONS AROUND AMMUNITION DEPOTS
Somaiya Dr. Kirit

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has imposed red zone limits around the Ammunition Depot at Dehu Road, Maharashtra;
- (b) if so, the details thereof;
- (c) whether the limit of red zone in case of Ammunition Depot at Dehu Road has been increased by the Government, if so, the details thereof along with the reasons therefor;
- (d) whether increase in limits of red zone has affected the lives of people living in and around the said depot; and
- (e) if so, the details thereof and the complaints received along with the corrective measures taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

- (a) to (c): Yes, Madam. A restricted zone up to 2000 yards from the outer perimeter wall of the depot was notified around the Ammunition Depot, Dehu Road, Maharashtra under the Works of Defence Act, 1903 vide gazette notification dated 26th December 2002. The restricted zone limit has remained unchanged since publication of the Gazette notification in 2002.
- (d) & (e): Does not arise in view of above.